

Indian citizens abroad. They take up such cases with the local Government as and when necessary.

MASANI COMMITTEE

♦733. SHRI NIREN GHOSH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether a departmental Committee *viz.*, Masani Committee was appointed to go into the programme and service structure of the All India Radio; and

(b) If so, what are the main recommendations of the Masani Committee?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b) Yes, Sir. A Departmental Group Committee was set up for examining the staffing pattern of regular staff at the various AIR Stations excluding the engineering sector but including the staff artists, and the amalgamation of the production and programme staff. The Committee has submitted an interim report for consideration of the Ministry. The suggestions are under examination in the Ministry.

भारत-पाक संघर्ष के दौरान पकड़े गये

भारतीय

*734. श्री विमलकुमार मन्नालालजी
बौरड़िया : क्या प्रधान मन्त्री यह बताने की कृपा करेंगी कि :

(क) भारत-पाक संघर्ष के दौरान पाकिस्तान द्वारा पकड़े गए 553 भारतीय नागरिकों में से जिन 53 व्यक्तियों को मई, 1966 तक मुक्त नहीं किया गया था उन्हें कब मुक्त किया गया ;

(ख) यदि वे मुक्त नहीं किए गए हैं तो उन्हें मुक्त कराने के लिए क्या कदम उठाए गए हैं ; और

(ग) इन प्रयत्नों का क्या परिणाम रहा ?

[INDIANS, ARRESTED DURING INDO-PAK CONFLICT

*734. SHRI V. M. CHORDLA Will the PRIME MINISTER be pleased to state:

(a) the date on which 53 out of 553 Indian citizens arrested by Pakistan during the Indo-Pak conflict, who had not been released upto May, 1966, were released;

(b) if they have not been released, what steps are being taken to get them released; and

(c) what is the outcome of these efforts?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्रपाल सिंह) : (क)से(ग) इस मामले में अपेक्षित जानकारी और आधुनिकतम स्थिति पाकिस्तान में हमारे मिशनों से और संबंधित राज्य सरकारों से ज्ञात की जा रही है।

(THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c) Requisite information and the latest position in the matter is being ascertained from our Missions in Pakistan and the concerned State Governments.]

RESETTLEMENT OF TIBETAN REFUGEES

♦735. SHRI BRAHMANANDA PANDA: Will the PRIME MINISTER be pleased to state:

(a) the amount so far spent on resettlement of Tibetan refugees in India in each camp.

(b) whether any of these refugees have applied for Indian citizenship; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) The total amount spent on the resettlement of Tibetan refugees up to 31st March, 1967, is approximately Rs. 5.5 crores. This includes Rs. 1.46 crores spent on education. The details separately for each camp are being collected and

f [] English translation.